

Name of the Corporate Debtor: TOPSGRUP SERVICES AND SOLUTIONS LIMITED; Date of Commencement of Liquidation: 21st September, 2022;
List of Stakeholders as on: 20th November, 2022

List of Unsecured Financial Creditors

(Amount in ₹)

S. No.	Name of Creditor	Details of Claim Received		Details of Claim Admitted			Amount of Contingent Claim	Amount of Any Mutual Dues, that may be Set-off	Amount of Claim Rejected	Amount of Claim under Verification	Remarks, if any	
		Date of Receipt	Total Amount Claimed	Total Amount Admitted	Nature of Claim	Amount Covered By Guarantee						% Share in Total Amount of Claims Admitted
1	Punjab national Bank (International) Limited London	18-10-2022	1,49,07,96,138	1,49,07,96,138	Unsecured	-	100.00	-	-	-	-	-
2	Diwan Rahul Nanda	22-04-2021	11,23,46,397	-	Unsecured	-	-	-	-	11,23,46,397	-	Since the claimant is relative of Ms. Sunita Nanda, the Director of the Corporate Debtor. Therefore, considered as Related Party under Insolvency and Bankruptcy Code, 2016. Further, no documents provided to substantiate its claim.
-	Total		1,60,31,42,535	1,49,07,96,138	-	-	100	-	-	11,23,46,397	-	-

Note:

- The amount of claim is provisionally admitted and is subject to further revision / substantiation / modification on the basis of receipt of any additional information/ evidences / clarifications and which warrants such revision / substantiation / modification.
- The claimants who had submitted claims during CIR process but did not submit during Liquidation process - In accordance with the Regulation 12(2)(c) of Liquidation Regulations, 2016 such claims have been considered on the basis of those claim form and supported documents submitted by them during CIR process.

Anshul Gupta - Liquidator
Topsgrup Services and Solutions Limited (Under Liquidation)
AFA No. AA2/10899/02/031123/202251 Valid till: November 03, 2023